

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****LAVASA CORPORATION LIMITED, WARASGAON ASSETS MAINTENANCE LIMITED, DASVE CONVENTION CENTER LIMITED, WARASGAON POWER SUPPLY LIMITED AND DASVE RETAIL LIMITED OPERATING IN REAL ESTATE AND HOSPITALITY SECTOR AT LAVASA, PUNE, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	Relevant Particulars			
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	Name	PAN	CIN
		Lavasa Corporation Limited	AABCT4435E	U55101MH2000PLC187834
		Warasgaon Assets Maintenance Limited	AABCW1179L	U74990MH2011PLC219078
		Dasve Convention Center Limited	AACCD9669D	U70101MH2008PLC185945
		Warasgaon Power Supply Limited	AAACW9515D	U40101MH2010PLC200845
		Dasve Retail Limited	AADCD0058P	U51109MH2008PLC187367
2	Address of the registered office	Hincon House, Lal Bahadur Shastri Marg, Vikhroli West, Mumbai, MH 400083, India		
3	URL of website	http://www.lavasa.com		
4	Details of place where majority of fixed assets are located	Lavasa, Pune, Maharashtra Please refer Detailed EOI available on http://www.lavasa.com		
5	Installed capacity of main products/ services	Corporate Debtors have major assets as Real Estate projects, retail spaces, convention centre and city management services in Lavasa city. Please refer Detailed EOI available on http://www.lavasa.com		
6	Quantity and value of main products/ services sold in last financial year	Please refer Detailed EOI available on http://www.lavasa.com		
7	Number of employees/ workmen	Employee count: 28, as of August 2024 Please refer Detailed EOI available on http://www.lavasa.com		
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	http://www.lavasa.com		
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	http://www.lavasa.com		
10	Last date for receipt of expression of interest	09 th October 2024*		
11	Date of issue of provisional list of prospective resolution applicants	14 th October 2024*		
12	Last date for submission of objections to provisional list	19 th October 2024*		
13	Date of issue of final list of prospective resolution applicants	24 th October 2024*		

14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29 th October 2024*
15	Last date for submission of resolution plans	28 th December 2024*
16	Process email id to submit Expression of Interest	inlavasaip@deloitte.com

* The timelines as stated above remain subject to modification by the COC, and any extension/ exclusion to the timelines for completion of CIRP of the Corporate Debtor under Insolvency & Bankruptcy Code 2016 read with the applicable rules and regulations. Interested parties are requested to refer to website of Lavasa Corporation Limited <http://www.lavasa.com> from time to time, for any change in the timelines mentioned above.

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**For Lavasa Corporation Limited,
Warasgaon Assets Maintenance Limited, Dasve Convention Center Limited,
Warasgaon Power Supply Limited & Dasve Retail Limited**

Date: 24 September 2024
Place: Mumbai